

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 164 OF 2015**  
**APPEAL NO. 165 OF 2015**

**Dated : 4<sup>th</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**APPEAL NO. 164 OF 2015**

**BSES Rajdhani Power Ltd. ...Appellant(s)**  
**Vs.**  
**Delhi Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza  
Ms. Bushra Waseem

Counsel for the Respondent(s) : Ms. Suparna Srivastava  
Ms. Sanjna Dua

**APPEAL NO. 165 OF 2015**

**BSES Yamuna Power Ltd. ...Appellant(s)**  
**Vs.**  
**Delhi Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza  
Ms. Bushra Waseem

Counsel for the Respondent(s) : Ms. Suparna Srivastava  
Ms. Sanjna Dua

**ORDER**

As agreed by the learned counsel for the parties, list these matters for hearing on **12-11-2018**.

**(S. D. Dubey)**  
**Technical Member**

*tpd/js*

**(Justice Manjula Chellur)**  
**Chairperson**